

3

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATHI BENCH**


PRESENT: HON'BLE JANAB MOHAMMED AJMAL – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.03.2020 AT 10.30 AM

TRANSFER PETITION NO.	TCP(IB) NO. 98/7/AMR/2019
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 284/7/HDB/2019
NAME OF THE COMPANY	Sri Teja Bio Fuel Pvt Ltd
NAME OF THE PETITIONER(S)	Bank of India
NAME OF THE RESPONDENT(S)	Sri Teja Bio Fuel Pvt Ltd
UNDER SECTION	7 OF IBC

Counsel for Petitioner(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Suseela	Advocate	9848470223	

Counsel for Respondent(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

None appears for the parties. In view of the letter dated 15.03.2020 of the Principal Bench, the matter is adjourned to 13.04.2020 for hearing of the CP.


MEMBER JUDICIAL